(b) Review by Government on the above Corporation.

(v) A copy each (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-3925/93]

(V) A copy each (in English and Hindi) of the following papers:-

(i) Annual Report of the Indian Council of Agricultural Research, New Delhi, for the year 1991-92.

(ii) Annual Accounts of the Indian Council of Agricultural Research, New Delhi, for the year 1991-92, together with the Audit Report on the Accounts.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above. [Placed in Library. See No. LT-3827/93]

- I. Report (For the year ended the 31st March, 1992) of the Comptroller and Auditor General of India—(Delhi Administration)
- II. Report (For the year ended the 31st March, 1992) of the Comptroller and Auditor General of India (Revenue Receipts—Direct Taxes)
 - III. Report (For the year ended the 31st March, 1992) of the Comptroller and Auditor General of India (Municipal Corporation of Delhi and New Delhi Municipal Committee)
 - IV. Report (For the year ended the 31st March, 1992) of the Comptroller and Auditor General of India—(Revenue Receipts — indirect taxes)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (DE-PARTMENT OF YOUTH AFFAIRS AND SPORTS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PAR-LIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Dr Abrar Ahmed, Sir, I lay on the Table, a copy each (in English and Hindi) of the following Report, under clause (1) of article 151 of the Constitution: -

I. Report of the Comptroller and Auditor General of India for the year ended the 31st Marh, 1992 [No. 3 of 1993—Union Goyernment—(Delhi Administration)].

[Placed in Library, See No. LT-3978/93]

II. Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1992 [No. 5 of 1993—Union Government—(Revenue Receipts—Direct Taxes)] [Placed in Library. See No. LT-3979/93]

III. Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1992 [No. 12 of 1993 (Municipal Corporation of Delhi and New Delhi Municipal Committee)] [Placed in Library, See No. LT-3980/93]

IV. Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1992 [No. 13 of 1993—Union Government—(Revenue Receipts—Lndirect Taxes) Scheme of Rewards (0 Informers and Government Servants] [Placed in Library, Sce No-LT-3981/93]

[The Deputy Chairman in the Chair]